

**NATIONAL COMPANY LAW TRIBUNAL,
AMARAVATI BENCH
SPECIAL BENCH (Video Conference)**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2020 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 827/AMR/2020 |
| NAME OF THE COMPANY | Viskha Prime Properties Constructions Ltd |
| NAME OF THE PETITIONER(S) | ASREC (India) Ltd |
| NAME OF THE RESPONDENT(S) | Visakha Prime Properties Constructions Ltd |
| UNDER SECTION | 7 OF IBC |

Counsel for Petitioner(s):

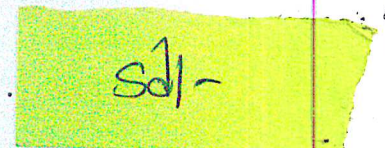
| Name of the Counsel(s) | Designation | Email & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | Email & Telephone No. | Signature |
|------------------------|-------------|-----------------------|-----------|
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ORDER

Counsel representing the Petitioner present. He is directed to issue notice to the Respondent for appearance and for making submissions and file proof of service of notice in the Registry. Put up the matter on 23.11.2020.


MEMBER JUDICIAL